

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-101**

IB-882/ND/2020

New IA/2908/2024, New IA/2993/2024, New IA/2995/2024, New  
IA/2996/2024

**IN THE MATTER OF:**

M/s. Ahluwalia Contracts (India) Ltd.

**.....Applicant**

**Vs.**

Logix Infratech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. SP Singh Chawla, Mr. Tarun Khanna, Mr. S. Shishir, Mr. Syed Mussaiyain Zayed, Ms. Sana Zaidi, Mr. Sham Lal Garg, Mr. Yogesh Yogi, Advs. in New IA/2908/2024  
Mr. Anurag Anand, Ms. Aparna Tripathi, Advs. in New IA/2993/2024, New IA/2995/2024, New IA/2996/2024

For the Respondent :

**ORDER**

**New IA/2908/2024, New IA/2993/2024, New/IA2995/2024 & New IA/2996/2024:-**

These are the applications filed by the Applicants for condonation of delay in filing the claim before the Resolution Professional. Heard the submissions made by Ld. Counsels on behalf of the Applicants. Notice be

issued to the Respondents (Resolution Professional) for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List all these applications on **18.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**